IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-435/(ND)/2017

In the matter of:

Alcobex Metals Workers Union

.. PETITIONER

Vs.

Alcobex Metals Ltd.

.. RESPONDENT

SECTION:

Under Section 270/271

Order delivered on 20.12.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: -

For the Respondent/Corporate Debtor: Mr. Aditya Narayan, Advocate

ORDER

None appears for the petitioner. Hence, the matter is adjourned to 29.1.2018 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

List on 29.1.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 20.12.2017